

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2208/2013
MA No.1697/2013

New Delhi this the 13th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Mukesh Tomer
S/o Shri Karan Pal Singh
R/o V.P.O. Kandera,
Distt Baghpat, UP-250620
2. Devendra Singh
S/o Shri Jugmed Singh,
R/o V.P.O.-Khera Hatana,
Distt. Baghpat, U.P.-250619.Applicants.

(By Advocate: None)

Versus

1. Govt. Of NCT of Delhi.
Through Chief Secretary
Delhi Administration
Near ITO, New Delhi.
2. The Commissioner of Police
Police Head Quarters
I.T.O., New Delhi.
3. Staff Selection Commission
Through its Secretary
CGO Complex, Lodhi Road,
New Delhi. Respondents.

(By Advocate: Shri S.M.Arif for R-3)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicants. It is seen that there was also no representation on behalf of the applicants on 07.10.2015. It is apparent that the applicants have lost interest in pursuing their case and, therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Kumar
Member (J)

(Sudhir
Member (A)

/kdr/